

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based video conferencing platform)**

**ITEM No.18
CP No.87/BB/2021**

IN THE MATTER OF:

Chandrashekar Basavanna Badavanal ... Petitioner
Vs
Innovative Environmental Solutions
Private Limited and others ... Respondent

Order under Section 241-242 of Companies Act, 2013

Order delivered on 06.06.2024

CORAM:

**JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : Shri Abhishek
For the Respondent : VGB Associates

ORDER

1. Heard the Learned Counsel for the Petitioner.
2. Pleadings are complete.
3. List the case before regular bench on **08.08.2024**.

-Sd-

**(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

-Sd-

**(T.KRISHNAVALLI)
MEMBER (JUDICIAL)**